

Question which reads :

"whether Government are also aware that an Officer of the Gorakhpur Loco Workshop was subjected to various assaults. .

MR. SPEAKER : It relates to an assault on an officer.

SHRI S. KUNDU : The Question relates to Gorakhpur workshop. The entire thing is about Gorakhpur workshop. You please see parts (a), (b) and (c) of the Question.

MR. SPEAKER : If he has got the information, I have no objection, but you cannot force him.

SHRI S. KUNDU : I am not forcing him.

SHRI M. YUNUS SALEEM : So far as the question of assault is concerned, it is a fact that one officer. .

MR. SPEAKER : That you have already given. He is asking under this Question some other facts which are not covered.

SHRI S. KUNDU : The statement in reply to part (d) of the Question says :

"Persons suspected for thefts from workshops and loco-sheds are taken up. ."

It arises out of the Gorakhpur workshop. The entire Question is about the Gorakhpur workshop.

श्री मु० अ० खां : अभी मंत्री महोदय ने रेलवे में मामूली चोरियों और उनके सिलसिले में की गई गिरफ्तारियों के आंकड़े दिये हैं। क्या उनको मालूम है कि सारे हिन्दुस्तान में लोको वर्कशॉप्स और लोको शेड्स से बड़े पैमाने पर डायनमों के पट्टे, ब्रास और दूसरी मुरुतलफ चीजों की चोरी होती है और हमारे यहां गांवों में जो मोटर-रम्प और चक्कियां लगी हुई हैं, उनमें आम तौर पर रेलवे के पट्टे इस्तेमाल होते हैं और रेलवेज आज तक उस चोरी को रोकने में टोटली फेल हुई हैं ? इस सूरत में क्या मंत्री महोदय कोई ऐसी एनक्वारी कमेटी मुकर्रर करेंगे, जो बड़े पैमाने पर होने वाली रेलवे के सामान की इस चोरी

को रोकने के बारे में अपने सुझाव दे, ताकि इन चोरियों को रोका जा सके और रेलवेज के इस बड़े भारी नुकसान को बन्द कर दिया जा सके ?

श्री नन्दा : इस एनक्वारी से कोई खाम मदद नहीं मिलने वाली है। हम जानते हैं कि क्या हो रहा है। इस बारे में एक्शन की जरूरत है और हम एक्शन ले रहे हैं। जो ताकतें हमारे खिलाफ काम कर रही हैं, वे भी बड़ी जबर्दस्त हैं। इस सिलसिले में जो कुछ हो सकता है, वह करने की कोशिश हो रही है। उम्मीद है कि आगे हमें कामयाबी होगी।

श्री मु० अ० खां : अध्यक्ष महोदय, मंत्री महोदय ने कहा है कि जो ताकतें काम कर रही हैं, वे इतनी जबर्दस्त हैं कि गवर्नमेंट उनका मुकाबला करने में फेल हुई है और जो कुछ वह कर सकते हैं, वह कर रहे हैं। क्या यह सही जवाब है ?

श्री नन्दा : मैंने कहा है कि हमारी कोशिश कामयाब हो रही है और आगे ज्यादा कामयाब होगी।

"Most Backward" Classes of West Bengal

*728 SHRI JYOTIRMOY BASU : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the name of the "most backward" among the Scheduled Castes and Scheduled Tribes in West Bengal, District-wise;

(b) the nature of backwardness;

(c) whether Government have any special scheme for the economic; educational and social upliftment of these "most backward" communities ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) The pro-

visions of the Constitution do not envisage the specification of 'most backward' categories within the Scheduled Castes and Scheduled Tribes and no such specification has been made.

(b) to (d). Do not arise.

SHRI JYOTIRMOY BASU: Will the hon. Minister kindly tell the House if they have got a sort of comparison of the Scheduled Castes, backward and most backward classes as among the neighbouring States of Orissa, West Bengal and Bihar, and if not, the reasons therefor?

SHRI JAGANATH RAO: Lists are made on the representation of States and Union Territories regarding the Scheduled Castes and Tribes but no classification as such is made as to who is more backward or less backward; it is not done by us. The State Governments do it with a view to implementing the development programmes.

SHRI JYOTIRMOY BASU: Do Government contemplate classifying people who are really economically backward and if so, what are the details that they have in mind; if not, the reasons therefor?

SHRI JAGANATH RAO: It is not possible. Backward - means economically, educationally and socially backward. Therefore, no specific attempts are being made to classify them especially on economic grounds.

SHRI B. K. DASCHOWDHURY: Are they aware that in complete violation of the constitutional provisions and the order regarding the Scheduled castes and tribes, the West Bengal Government have imposed a ban since 1967 and have re-scheduled the whole list and have said that 22 communities of these categories of people are not to receive any educational benefits such as stipends, pre-metric scholarships, etc. As such the West Bengal Government have been depriving those 22 communities in violation of the constitutional provisions. If so, what steps does the hon. Minister want to take against West Bengal Government in this matter?

SHRI JAGANATH RAO: The State Governments have no right to deschedule any community. It is the President which has the authority to classify some communities as Scheduled Castes and Tribes. If there is going to be an amendment, it should be an amendment of the President's order. If it is done by the West Bengal Government it has no constitutional validity. If it is brought to our notice we shall take action.

SHRI B. K. DASCHOWDHURY: Kindly take action.

Strike/Lock-Out in the HMT Bangalore

*729. **SHRI RAGHUVIR SINGH SHASTRI:**

SHRI HIMATSINGKA:

SHRI SRADHAKAR SUPAKAR:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether the lock-out at the Hindustan Machine Tools Limited, Bangalore has been lifted; if so, when its normal working commenced;

(b) the nature of the dispute which erupted into the strike/lock-out and how it has been or is being resolved; and

(c) the total loss in production during the period of the strike/lock out?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) The lock-out declared by the management of Hindustan Machine Tools Ltd., Bangalore in its units I & II at Bangalore was lifted with effect from 5.30 a.m. on 21st November, 1970. The normal working, however, commenced with effect from 5.30 a.m. on 30th November, 1970.

(b) The dispute was over the quantum of bonus payable to the workers of H. M. T. I & II Bangalore for the year 1969-70. As the working results did not disclose any allocable